

&

ITEM NO.9

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP. 4262 & 4263/2017 in Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(For bail and exemption from filing O.T. and Office Report)

Date : 03/04/2017 These applications were called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE MADAN B. LOKUR

HON&#39;BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. N.K. Mody, Sr. Adv.

Mr. Adarsh Tripathi, Adv.

Mr. Ankur Mody, Adv.

Mr. M. P. Shorawala, AOR

For Respondent(s) Mr. V.K. Shukla, AAG

Ms. Alka Sinha, Adv.

Mr. Anuvrat Sharma, Adv.

Mr. Rajiv Yadav, AOR

Mr. Vaibhav Yadav, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice returnable in two weeks.

Mr. Rajiv Yadav, learned counsel accepts notice on behalf of the State.

Reply be filed in the meanwhile.

(Meenakshi Kohli)

Court Master (SH)

(Sharda Kapoor)

Court Master (NS)